

National Company Law Tribunal

ITEM NO : 28

Allahabad Bench

CP No.(IB)158 /ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.01.2020

NAME OF THE COMPANY: Dr. Pawan Jhakhmola Vs. Anand Nirog Dham Hospital Pvt. Ltd.

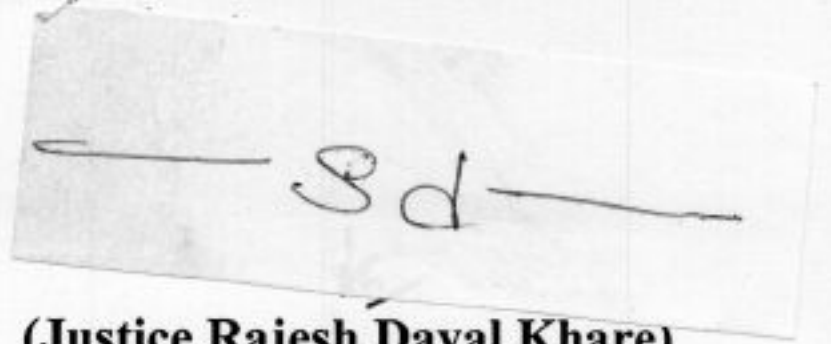
SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

In view of the order passed in CP No. (IB) 380/ALD/2019, list the matter on

19.02.2020.

Dated: 21.01.2020



(Justice Rajesh Dayal Khare)
MEMBER (J)